

F.No. N-15011/42/2018-DLA(N)

**Government of India
Ministry of Law and Justice
Department of Legal Affairs
Notary Cell**

Notary Cell, Department of Legal Affairs had conducted Interviews for appointment as notaries for the State of **Tripura** from 15.05.2018 at Guwahati. The candidates were assessed keeping in view their competency, legal knowledge and other relevant factors related to the selection of Notary as per requirement of the Notaries Act, 1952, the Notaries Rules, 1956 and the relevant guidelines by the Interview Board constituted for the purpose by the Central Government. On the basis of the performance of the candidates before the Interview Board, the Interview Board has recommended names of the following candidates for appointment as notaries for the State of **Tripura**.

2. All the successful candidates, whose names appear in the below mentioned list, will be issued Appointment Letters for appointment as Notary. The candidates may contact for enquires Notary Cell on Tel. No. 011-23383221 between 3 P.M. to 4 P.M. The candidates are strictly advised not to visit this Office personally.

3. All the recommended candidates are required to submit following documents:-

- (i) No Objection Certificate from Bar Council of the concerned State.
- (ii) Bank Demand Draft of Rs.2,000/- in favour of Pay & Accounts Officer, Department of Legal Affairs, New Delhi by Speed Post OR Registered Post only within a period of 30 days of issue of appointment letters.
- (iii) The candidates are also required to submit any other document which has not been submitted by the candidate at the time of Interview and asked him/her to submit afterwards.

BY THE ORDER OF THE
COMPETENT AUTHORITY
NOTARY CELL
09.08.2018

S.No.	S.No. of the applicant	Name	Appl.date	Area of Practice Applied for	File No.	Father Name	Address	Enrollment No.
1.	2	Gopinath Ghose	26.08.2013	Bishalgarh Bar	N-11013/96/2018-NC	Late.Gobinda Chandra Ghose	Opposite to Bordowali H/S School P.O-A.D. Nagar, AgartalaDistt.West ,Tripura	F/1258/1236/9 5 Dt.07.09.95
2.	4	Swapan Majumdar	06.03.2014	Udaipur Distt.Court Gomti	N-11013/98/2018-NC	Lt.Upendra CH Majumdar	Vill+PO.Matar Bari PS.R.K.Pur Udaipur Dist.Gomti ,Tripura -799018	162/1999 Dt.06.04.99
3.	6	Sri Debasis Nath	03.11.2014	Teliamura Sub-Division &Khowai Sub-Division Distt.Khowai	N-11013/100/2018-NC	Lt.Satyendra Kumar Deb Nath	Vill&po. Paharmura, PS-KhowaiDistt.Khowai ,Tripura -799201	220/2000 Dt.27.06.2000
4.	7	Mfijul Islam	10.12.2014	Sonamur Court	N-11013/101/2018-NC	Lt.Manjur Ali	Sonamura Town ,Po Sonamura ,Tripura-799181	19/2002 Dt.09.04.02
5.	9	Pulak Kumar Debnath	06.08.2014	Agartala	N-11013/103/2018-NC	Lt.Rebati Mohan Debanth	Village & Po. Durjoynagar Airport Road Distt. West Tripura-799009	502/1996 Dt.21.03.96
6.	10	Sudarsan Sarma	16.07.2016	Dharamnagar	N-11013/104/2018-NC	Lt.Sh. Shyam Sundar Sarma	Vill- Deocherra Po-Deocherra Ps.-Panisagar, Tripura-799260	466/2005 Dt.25.11.05
7.	13	Sujit Nath Sarma	13.11.2017	Khowai Court	N-11013/107/2018-NC	Lt.Sukhamay Nath Sharma	Vill: Durganagar Post &PS-Khowai , Tripura-799201	1050 Dt.23/12/2008